Supplementary Cause List Sr. No.1

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## EMG-LPA No.2/2020

EMG-CM No.4/2020 (Through Video Conferencing from Jammu)

#### **Rakesh Kumar Choudhary**

.....Appellant

Through :- Mr. Vikram Sharma, Advocate (On Video Conferencing from High Court at Jammu)

> Mr. Sunil Sethi, Sr. Advocate with Mr. Ravi Abrol, Advocate ( on Video Conference from their residence at Jammu)

V/s

## Union Territory of J&K and Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu) EMG-LPA no.5/2020 EMG-CM no.13/2020 (for interim relief) (Through Video Conferencing)

**Chaman Lal** 

Through :- Mr. J. A. Hamal, Advocate (On Video Conferencing from his office at Jammu)

V/s

# State of J&K (Now Union Territory of J&K) & Others

.....Respondent(s)

.....Appellants

Through :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)

LPA No.61/2020

CM Nos.1978 & 1977/2020 (Through Video Conferencing from Srinagar)

#### M/s Usman Construction and others

.....Appellant

Through :- Mr. Zia Shah, Advocate vice Mr. Altaf Naik, Senior Advocate (On Video Conferencing from High Court at Srinagar)

V/s

## **Union Territory of J&K and Others**

.....Respondent(s)

Through :-Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)

#### LPA No.62/2020 in OWP no.477/2019

CM Nos.1979, 1980 & 1981/2020 (Through Video Conferencing from Srinagar)

M/s Mohammad Ashore and others

and Another

Through :- None. V/s **Commissioner/Secretary to Government** .....Respondent(s) Through :-Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at AMMU & Jammu) LPA no.63/2020 CM Nos.1982, 1983 & 1984/2020 (Through Video Conferencing from Srinagar) .....Appellants

Through :- None.

V/s

Union Territory of J&K & Others

.....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG (On Video Conferencing from High Court at Jammu)

> LPA No.64/2020 CM Nos.1936, 1937 & 1938/2020 (Through Video Conferencing from Srinagar)

> > .....Appellants

Vikar Ahmad Dar

.....Appellant

**Mohammad Farooq Lone & Others** 

Through:- Mr. Z.A.Shah, Sr. Adv. (On Video Conference from High Court at Srinagar)

v/s

.....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On video Conferencing from High Court at Jammu)

#### EMG-LPA No.7/2020 EMG-CM Nos.16/2020 (Through Video Conferencing from Jammu)

.....Appellants

Through:- Mr. Abhinav Sharma, Adv (On video Conference from his office at Jammu)

v/s

State of J&K and others

State of J&K and others

.....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On video Conferencing from High Court at Jammu)

HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

**Coram:** 

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

# ORDER 11.06.2020

## EMG-LPA Nos.2, 5,7/2020 & LPA Nos.61-64/2020

List for continuation of arguments of Mr. F. A. Natnoo, AAG on

17<sup>th</sup> June 2020 at 11.30 A.M.

(SANJAY DHAR) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 11.06.2020 Raj Kumar

**Nagar Singh** 

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